

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 312/1998
in
O.A. NO. 2806/1997

New Delhi this the 24th day of February, 1999.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI N. SAHU, MEMBER (A)

Jasbir Singh S/O Rambhool Singh,
R/O Vill. Bisahera,
P.O. Khas Gautam Budh Nagar,
Ghaziabad (UP). ... Applicant

(By Shri M. K. Gaur for Shri U. Srivastava, Adv.)

-Versus-

1. Shri S. P. Mehta,
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Shri R. K. Sharma,
Inspector of Works (Flood),
Northern Railway, Baroda House,
New Delhi. ... Respondents

(By Shri R. P. Aggarwal, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :-

This C.P. has become infructuous in view of the fact that the directions have been complied with by deciding the representation made by the applicant pursuant to the directions made by the Tribunal in the O.A. Accordingly it is hereby dismissed. Rule nisi, if any, shall stand discharged.

KM
(K. M. Agarwal)
Chairman

NS
(N. Sahu)
Member (A)

/as/